

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1525
ANSWERED ON 07/12/2021

CENTRALLY SPONSORED SCHEMES FOR RURAL DEVELOPMENT

1525. SHRI M. BADRUDDIN AJMAL:
SHRI VIJAYKUMAR DUBEY:
SHRI ANURAG SHARMA:
MS. RAMYA HARIDAS:
SHRI CHANDESHWAR PRASAD:
SHRI GAJENDRA SINGH PATEL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details/names of centrally sponsored schemes and flagship programmes being implemented at present for development of rural areas, backward areas and tribal areas, State/UT-wise particularly in the States of Bihar, Madhya Pradesh and Assam;
- (b) whether the Government has allocated any funds for the said schemes;
- (c) if so, the details thereof along with the total funds sanctioned/released/utilized separately during each of the last five years and the current year, State/UT-wise including North Eastern States, Uttar Pradesh (especially Jhansi and Lalitpur), Jehanabad, Arwal and Gaya districts of Bihar;
- (d) the names of the states which are achieving targets set by this ministry and utilizing the fund released by this ministry perfectly;
- (e) whether the Government has reduced the financial allocation in different rural development projects, if so, the reasons therefor; and
- (f) the other steps taken by the Government for effective implementation of this scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) For the development of rural, backward and tribal areas, various programmes and schemes are being implemented by the Ministry of Rural Development in the country including the States of Bihar, Madhya Pradesh and Assam. The details of these Centrally Sponsored Schemes and flagship schemes of Ministry of Rural Development are given below:

- (i) The Department of Rural Development (DoRD), Ministry of Rural Development is implementing Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antayodaya Yojana- National Rural Livelihood Mission (DAY-NRLM), *Deen Dayal Upadhyaya Grameen Kaushalya Yojana* (DDU-GKY), Rural Self Employment Training Institutes (RSETI) and Shyama Prasad Mukherji Rurban Mission (SPMRM).

(ii) The Department of Land Resources (DoLR), Ministry of Rural Development is implementing Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in 28 States (except Goa) which is principally development of rainfed portions of net cultivated area and culturable wastelands.

(b) to (d) The State/UT-wise details of the total funds sanctioned/released/ utilized during the last five years and the current year including that of North Eastern States, Uttar Pradesh and Bihar along with the information in this regard for the two districts of Uttar Pradesh namely, Jhansi and Lalitpur and the three districts of Bihar namely, Jehanabad, Arwal and Gaya, wherever maintained, are given at **Annexure-I**. The State-wise details of targets set and achieved are given at **Annexure-II**.

(e) The overall budget of the Department of Rural Development schemes has not been reduced. In case of PMGSY, Budget Estimates/Revised Estimates is decided on the basis of unspent balances with the states, works in hand and execution capacity of the states which keeps on varying from year to year, accordingly some deduction was made in the scheme. However, schemes like MGNREGS, DDU-GKY and RSETI are demand driven programme in which funds are released based on the actual demand and according to the approved action plan.

Financial allocation to States / UTs under WDC-PMKSY of DoLR is made as per the Operational Guidelines of PMKSY based on Annual Action Plan submitted by State Level Nodal Agency after getting approval of State Level Sanctioning Committee headed by Chief Secretary of State. Sometime, reduction in financial allocation to States / UTs are due to availability of unspent balance and lack of timely submission of complete documents for release including Utilization Certificate, delay in release of matching State share etc.

(f) Ministry of Rural Development (MoRD) accords emphasis on proper implementation of all its rural development schemes. In order to ensure that the programme benefits reach the rural poor, the Ministry has evolved a comprehensive multi-level and multi-format system of monitoring and evaluation of the implementation of rural development programmes, including Performance Review Committee Meetings, District Development Co-ordination and Monitoring Committee (“DISHA”) meetings, National Level Monitors (NLMs), Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies. Social Audits are also conducted by some Schemes like Mahatma Gandhi NREGS and PMAY-G. Third-Party evaluation of the Schemes is also carried out regularly and actions, as appropriate, are taken on the findings. In addition to above, steps have also been taken to strengthen transparency and accountability using transaction based IT systems for MIS which include geo-tagging of assets, Direct Benefit Transfer (DBT), National electronic Fund Management System (Ne-FMS), Aadhaar Based Payment System (ABPS), Software for Estimate Calculation using Rural rates for Employment (SECURE) and establishment of independent social audit units and appointment of Ombudsman. State specific reviews of States/UTs are also undertaken from time to time.

Annexure – I referred to in reply to part (b) to (d) of the Lok Sabha Unstarred Question No. 1525 to be answered on 07.12.2021.

The State/UT-wise details of the total funds sanctioned/released/utilized during the last five years and the current year including that of North Eastern States, Uttar Pradesh and Bihar under the Schemes of Ministry of Rural Development along with the information in this regard for the two districts of Uttar Pradesh namely Jhansi and Lalitpur and the three districts of Bihar namely Jehanabad, Arwal and Gaya wherever maintained are given below:

1. Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)

State-wise Fund released during the last five years and Current year is given below:

S. No.	States	Funds released (Rs. In crore)					
		2016-17	2017-18	2018-19	2019-20	2020-21	2021-22 (as on 02.12.2021)
1	ANDAMAN AND NICOBAR	8.01	9.66	7.62	5.84	4.86	7.63
2	ANDHRA PRADESH	3776.38	5127.63	6684.54	7311.48	10365.48	6428.69
3	ARUNACHAL PRADESH	130.91	206.80	163.25	107.57	348.95	262.82
4	ASSAM	1156.60	1123.67	1050.37	1476.24	2514.55	1396.18
5	BIHAR	1569.14	2468.88	2891.94	3283.88	6647.01	3944.64
6	CHHATTISGARH	2231.94	2898.85	3082.94	2792.41	4144.19	2308.03
7	GOA	4.26	0.56	0.49	2.17	0.91	0.00
8	GUJARAT	643.24	825.05	1060.80	775.84	1513.75	1264.46
9	HARYANA	287.71	301.41	356.25	345.27	776.67	490.46
10	HIMACHAL PRADESH	388.61	586.84	778.74	615.37	963.69	629.72
11	JAMMU AND KASHMIR	756.26	1254.18	620.36	825.62	1166.63	363.04
12	JHARKHAND	1679.13	1352.65	1538.06	1311.15	3489.84	2091.87
13	KARNATAKA	2258.65	2956.32	3040.25	5546.20	5605.01	4270.54
14	KERALA	1582.49	1854.06	2354.74	3541.12	4300.32	2133.35
15	LADAKH	0.00	0.00	0.00	0.00	22.49	31.14
16	LAKSHADWEEP	0.00	0.27	0.16	0.24	0.00	0.00
17	MADHYA PRADESH	3231.83	3768.90	4681.41	4825.63	9225.40	5557.95
18	MAHARASHTRA	1647.09	1858.29	2014.64	1723.25	1639.78	1114.47

19	MANIPUR	343.70	157.79	269.60	610.75	737.57	333.09
20	MEGHALAYA	740.69	870.60	786.14	1026.64	1286.41	626.94
21	MIZORAM	144.51	200.81	392.37	526.74	576.81	359.51
22	NAGALAND	501.53	1104.93	138.86	298.54	483.82	325.45
23	ODISHA	1895.27	2198.35	2218.21	2488.22	5409.50	4226.76
24	PUDUCHERRY	3.27	15.69	14.75	17.04	27.13	10.63
25	PUNJAB	475.81	572.82	598.55	776.89	1287.86	929.71
26	RAJASTHAN	4818.17	4728.28	5492.31	6891.74	9129.03	6844.54
27	SIKKIM	132.63	105.71	97.43	83.66	101.46	57.83
28	TAMIL NADU	4552.78	5831.66	4951.66	5447.80	8941.26	6684.40
29	TELANGANA	1793.85	2539.20	2958.17	2246.78	4163.57	3704.76
30	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00	4.84	0.00	0.00	0.00
31	TRIPURA	1016.29	404.41	442.54	740.05	1199.93	709.39
32	UTTAR PRADESH	3677.82	3691.78	5464.65	6240.17	12257.35	6012.73
33	UTTARAKHAND	514.35	716.85	610.05	470.61	908.89	411.02
34	WEST BENGAL	5448.80	5927.03	7358.38	8458.21	10993.56	5842.29
	Total	47,411.72	55,659.93	62,125.07	70,813.12	1,102,33.65	69,374.05

Under Mahatma Gandhi NREGS, no fund is directly released to districts. The details of expenditure done in the districts of Jhansi, Lalitpur of Uttar Pradesh and Jehanabad, Arwal and Gaya districts of Bihar in last five financial years and current financial year is given below :-

(Rs. in crore)					
Uttar Pradesh			Bihar		
Financial Year	JHANSI	LALITPUR	JEHANABAD	GAYA	ARWAL
2016-17	76.40	72.02	48.44	63.04	32.82
2017-18	89.47	67.58	64.47	89.71	54.14
2018-19	114.10	102.90	62.35	92.38	44.26
2019-20	98.21	107.12	60.78	99.35	45.06
2020-21	181.39	136.27	81.69	258.75	101.23
2021-22 (as on 03.12.2021)	105.68	86.75	53.35	247.92	83.09

2. Deendayal Antayodaya Yojana- National Rural Livelihood Mission (DAY-NRLM)

State-wise Fund allocation and Expenditure for DAY-NRLM during the last five years and Current year is given below:

(in Rs. Lakhs)

No. Sl.	NAME States/UTs	2016-17			2017-18			2018-19			2019-20			2020-21			2021-22		
		Total Central Allocation	Central Releases (NRLM)	Expenditure	Total Central Allocation	Central Releases (NRLM)	Expenditure	Total Central Allocation	Central Releases (NRLM)	Expenditure	Total Central Allocation	Central Releases (NRLM)	Expenditure	Total Central Allocation	Central Releases (NRLM)	Expenditure	Total Central Allocation	Central Releases (NRLM) (Oct'21)	Expenditure (Oct'21)
1	Andhra Pradesh	1185.81	1778.73	8188.04	6214.57	9321.86	15003.57	8638.93	11922.19	19562.52	11924.13	16652.51	7024.24	13447.79	20171.69	42524.05	25166.83	6291.71	1612.36
2	Bihar	4835.89	4835.89	31477.64	25343.75	25343.75	60294.84	35230.54	35230.54	60615.6	48627.99	48627.97	63026.63	54841.65	80863.18	96283.46	102633.22	51316.61	96614.37
3	Chattisgarh	1074.08	537.04	11841.41	5629.01	8443.52	20502.76	7824.92	10317.47	14919.8	10800.58	10763.97	20199.77	12180.67	12180.67	17188.2	22795.48	11397.74	25860
4	Goa	150	75	0	300	150	0	300	150	0	400	200	213.49	400	400	578.96	700	175	373.75
5	Gujarat	765.19	382.6	3659.58	4010.2	3800.78	6118.05	5574.6	2787.3	7688.78	7694.51	7694.51	9599.35	8677.71	12795.16	15395.26	16239.87	8008.45	13657.26
6	Haryana	450.18	450.18	157.05	2359.27	2282.54	3526.99	3279.64	3181.56	1997.12	4526.82	3997.97	6337.86	5105.26	5105.26	5960.05	9554.21	2388.55	2934.85
7	Himachal Pradesh	189.59	94.8	329.86	993.58	748.78	590.92	1381.18	690.59	1058.93	1906.41	1454.79	1186.94	2150.01	1612.51	1743.49	4023.63	2011.82	1936.74
8	Jammu & Kashmir	2500	2368	5084.3	1227.8	6590.53	7165.13	1709.4	5854.7	7873.31	2359.46	2299.09	3276.18	2660.95	11527.18	6763.38	14668.93	3667.23	7993.19
9	Jharkhand	1823.41	911.71	14117.69	9556.09	8907.35	20366.2	13283.99	12512.08	22200.86	18335.62	24828.75	27427.76	20678.53	25808.53	45215.93	38698.78	19349.39	24615.33
10	Karnataka	1535.07	940.06	1144.5	8044.95	4022.48	5393.14	11183.34	10297.26	4965.86	15436.13	9571.5	18889.23	17408.55	25664.59	30429	32579.18	16289.6	26185.65
11	Kerala	688.78	511.88	3885.66	3609.74	5004.07	5463.76	5017.93	6925.01	11000.51	6926.15	3463.08	5562.97	7811.16	7811.16	13158	14618.18	3654.55	6796.18
12	Madhya Pradesh	2300.98	3097.82	27068.35	12058.92	10596.52	22451.62	16763.19	8381.6	31968.82	23237.89	23237.89	26450.73	26094.44	19570.83	37000	48834.35	12208.59	18326
13	Maharashtra	3034.46	3034.46	18821.45	15902.89	15093.06	30305.32	22106.73	29977.34	41804.17	30513.46	30513.46	47101.45	34412.45	17206.23	27841	51618.68	12904.67	9146.76
14	Odisha	2325.13	2325.14	16196.22	12185.48	12001.65	31037.89	16939.12	20244.16	34231.2	23380.72	30686.99	48916.06	26368.3	38907.04	63825.2	49346.87	24673.44	36883.98
15	Punjab	218.78	143.57	654.24	1146.58	573.29	308.93	1593.87	1380.61	1270.68	2199.98	1099.99	2676.01	2481.1	1860.83	3361.22	4643.24	1160.81	1859.7
16	Rajasthan	1165.63	1165.64	8886.86	6108.79	9110.24	16127.98	8491.88	8442.36	13008.44	11721.17	8587.33	15273.02	13218.89	13218.89	22848.37	24738.45	12369.23	15244.43
17	Tamil Nadu	1797.46	1797.46	12047.36	9420.09	13907.84	17951.46	13094.93	17444.53	32340.38	18074.67	23260.01	27190.73	20384.24	28924.96	50309	38148.01	9537.01	20712.99
18	Telengana	847.01	423.51	797.77	4438.98	3456.04	4982.21	6170.66	3085.33	4632.01	8517.24	6525.19	8693.71	9605.57	9605.57	9449.99	17976.3	4494.08	2931.89
19	Uttar Pradesh	6962.06	5163.55	22852.2	36486.54	27362.74	37256.39	50720.22	39151.8	60168.39	70008.07	51115.11	91742.22	78953.66	78856.92	135248.63	147757.57	73687.57	89432.13
20	Uttarakhand	366.56	366.56	1253.56	1921.04	1921.04	2964.16	2670.45	3853.52	3364.8	3685.97	4643.32	5354.48	4156.96	4618.84	5348.24	7779.53	5675.85	4879.42
21	West Bengal	2583.93	3490.93	20428.24	13541.73	20164.33	36009.06	18824.48	20978.27	34498.93	25983.03	31911.65	45090.87	29303.11	29303.11	42512.28	54839.23	13709.81	22866.67
22	A&N Islands	25	25	0	100	99.7	0	100	150	0	200	200	104.02	300	300	244.24	600	150	176.93
23	Daman & Diu	25	0	0	100	50	0	100	0	0	200	100	10.75	400	200	56.1			
24	D & N Haveli	25	12.5	0	100	0	0	100	50	0	200	0	9.35	200	0	0	400	0	76.05
25	Lakshadweep	25	12.5	0	100	50	0	100	50	0	200	0	0	200	0	28.52	200	50	9.8

25	Ladakh													200	0	1320	330	125.95	
26	Pondicherry	250	250	0	400	327.8	0	400	306.7	0	600	558.13	451.94	700	700	787.77	1000	250	296.65
27	Arunachal Pradesh	600	576.51	528.66	920	1496.33	472.25	3177	2575.02	2239.01	5597.11	5181.12	3231.99	7601.95	5218.39	4829.5	8289.42	2072.36	2259.41
28	Assam	7000	5884.57	11841.41	9885	9595.1	16089.46	17694	19618	19533.94	20781.78	24015.56	24566.82	21687.67	26004.66	26634.03	34298.66	17149.33	18343.3
29	Manipur	800	782.18	280.42	920	834.93	779.64	3091.94	1545.97	200	5447.25	2723.63	1418.98	5609.34	2804.67	2748.27	10273.53	0	753.21
30	Meghalaya	400	400	544.7	1380	3502.8	1338.83	4944	4944	1919.68	8710.17	6295.4	7346.76	11729.19	11729.2	9255.17	14375.43	3593.86	3412.73
31	Mizoram	1600	1600	983.59	1840	2991.78	1619.91	5442.38	4203.89	131	9588.2	7343.47	5095	10004.73	5002.37	2241.42	10540.55	0	2511.11
32	Nagaland	2400	2400	1204.94	2760	1380	2061.86	7295.57	5475.17	2273.29	12853.08	9736.11	6862.53	13544.04	6772.02	5877.84	17118.28	0	2934.44
33	Sikkim	600	564.66	489.72	690	619.36	584.54	2134	1067	732.16	2948.06	1092.34	736.61	3922.88	980.72	1320.94	4431.85	1079.84	733.4
34	Tripura	2700	2373.53	1651.93	3105	3677.15	4075.84	8958	8575.63	4831.52	15705.14	10434.88	6531.48	16405.2	16405.2	13443.23	17364.21	4341.05	3746.25
	GRAND TOTAL	53250	48775.97	226417.36	202800	213427.36	370842.71	304336.89	301369.64	41031.72	429290.79	408815.72	537599.93	482646	522330.38	740450.74	847572.47	323988.11	466242.88

* Expenditure against the total available fund which include State share, other receipt etc.

Note: There is also a provision of providing third installment to better performing States.

Fund Allocation/Expenditure for Jhansi and Lalitpur districts of Uttar Pradesh and Jehanabad, Arwal and Gaya Districts of Bihar are given below:

A. Uttar Pradesh

District	2016-17		2017-18		2018-19		2019-20		2020-21		2021-22	
	Allocation of funds (In Rs. Lakhs)	Expenditure (In Rs. Lakhs)	Allocation of funds (In Rs. Lakhs)	Expenditure (In Rs. Lakhs)	Allocation of funds (In Rs. Lakhs)	Expenditure (In Rs. Lakhs)	Allocation of funds (In Rs. Lakhs)	Expenditure (In Rs. Lakhs)	Allocation of funds (In Rs. Lakhs)	Expenditure (In Rs. Lakhs)	Allocation of funds (In Rs. Lakhs)	Expenditure (In Rs. Lakhs)
Jhansi	2.00	48	265	313.25	973.9	964.55	1948	1948	918.46	918.46	43	43
Lalitpur	80.99	32.53	375.92	145.54	715.6	887.86	1676	1624.93	261.093	445.585	39.27	38.53

* including balance amount and accrued interest from FY 2015-16

B. Bihar

District	2016-17		2017-18		2018-19		2019-20		2020-21		2021-22(up to 31/10/2021)	
	Fund received including Interest (in Rs. Lakh)	Expenditure (In Rs. Lakhs)	Fund received including Interest (in Rs. Lakh)	Expenditure (In Rs. Lakhs)	Fund received including Interest (in Rs. Lakh)	Expenditure (In Rs. Lakhs)	Fund received including Interest (in Rs. Lakh)	Expenditure (In Rs. Lakhs)	Fund received including Interest (in Rs. Lakh)	Expenditure (In Rs. Lakhs)	Fund received including Interest (in Rs. Lakh)	Expenditure (In Rs. Lakhs)
Gaya	NRLM											
	1,657.45	842.26	6,289.44	4,559.08	4,450.03	3,754.89	4,429.30	3,190.06	6,414.38	5,759.04	4,790.91	4,260.98
	Mahila Kisan Sashaktikaran Pariyojana(MKSP)											
	172.09	22.88	150.63	78.28								
National Rural Economic Transformation Project (NRETP)												

							604.95	573.09	1,459.45	1,297.59	1,290.80	1,001.20
Arwal	NRLM											
	177.44	177.44	329.05	322.60	324.40	322.45	570.81	568.86	854.86	852.91	1,137.50	1,137.50
Jehanabad	NRLM											
	283.96	283.96	314.45	314.45	532.50	521.07	677.56	668.72	854.01	845.18	889.90	889.90

2.1 Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and Rural Self Employment Training Institutes (RSETI) (sub Scheme of NRLM)

Both DDU-GKY & RSETIs are demand driven scheme, hence there is no State-wise or district wise funds allocation under both schemes. However, the funds allocation at National level for last five years and current year is given below:

A. State wise and Year wise Funds release status of DDU-GKY to State Govt. (as on 31.10.2021)

(Rs. in lakhs)

S.N.	States	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
1	A&N Islands				3.00	798.000	
2	Andhra Pradesh		5874.000	7247.000	7910.927		
3	Arunachal Pradesh	61.000	1056.462	113.500		1333.500	
4	Assam	9831.830	8669.000	5128.600	10433.000	1328.400	156.890
5	Bihar	3158.000	9660.000	18294.000			
6	Chhattisgarh	8365.066			13913.066	60.000	
7	Goa	60.000					
8	Gujarat		1766.100		8205.600		
9	Haryana		1643.700	5662.000	308.460	1318.000	
10	Himachal Pradesh	3606.435		183.600	2583.900	69.300	
11	Jammu & Kashmir	4500.000	5774.000	12933.600	23376.590		117.472
12	Jharkhand	6063.962	7186.398	1160.000		4171.267	
13	Karnataka	17.997	8187.000				
14	Kerala	4597.713	3347.287	9842.500		16381.561	

15	Madhya Pradesh	6197.868		3799.752	11558.000	319.325	
16	Maharashtra	25.996		5327.000	21925.000		
17	Manipur	461.000		2240.000	4468.791		
18	Meghalaya	461.000	574.543	1884.000	2161.350	143.900	70.300
19	Mizoram	460.500		1431.588	237.000	552.500	
20	Nagaland	461.000		2238.000	285.346	3727.800	
21	Odisha	1607.000	14028.000	13889.600	16616.312	4135.000	
22	Pudducherry				922.200	14.000	
23	Punjab			1082.000	8073.500		
24	Rajasthan		5785.000	3282.000		9714.809	
25	Sikkim	460.500		60.500	1566.900	43.345	
26	Tamilnadu	2412.700		5291.000	7698.000	5079.000	
27	Telangana	2126.620	3875.580		21597.000	108.000	
28	Tripura	2391.863		3785.600		772.940	
29	Uttar Pradesh			7115.940	765.000	48834.500	
30	Uttarakhand	1700.948		2621.000	8712.395	5668.142	
31	West Bengal	7917.518		5869.000	11248.393	125.952	
	Total	66946.516	77427.070	120481.780	184569.730	104699.241	344.662

**B. State wise and Year wise Funds release status of RSETIs to State Govt.
(as on 31.10.2021)**

(Rs. in lakhs)

S.N.	State/ UT	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
1	A&N Islands	0.00					
2	Andhra Pradesh	165.00		447.95	128.18	391.83	
3	Arunachal Pradesh	0.00					
4	Assam	193.60	96.39	357.76	75.80	64.76	
5	Bihar	0.00	318.05	317.41	401.30	102.58	
6	Chhattisgarh	165.00	172.29	467.02		147.22	

7	D&N Haveli	0.00				45.24	
8	Gujarat	231.00	255.42	498.16	327.85	322.72	
9	Haryana	0.00		288.75	241.97		
10	Himachal Pradesh	0.00	106.82	103.41			
11	J&K	0.00				402.69	
12	Jharkhand	275.00		316.12	180.33	403.75	
13	Karnataka	160.04	508.77	433.66	263.19	723.46	
14	Kerala	0.00		152.57	216.27	162.48	
15	Lakshadweep	0.00					
16	Madhya Pradesh	0.00			1277.06	600.40	3542.63
17	Maharashtra	219.41	378.97	313.88	237.85	1074.94	
18	Manipur	0.00			21.09	8.21	
19	Meghalaya	0.00	61.34	26.66	21.35	9.69	
20	Mizoram	0.00	15.17			19.81	
21	Nagaland	0.00		9.49	8.13	6.70	
22	Odisha	182.21		1081.18	235.65	581.34	
23	Pondicherry	0.00			19.94		
24	Punjab	0.00	164.59	169.62	64.28	193.10	305.04
25	Rajasthan	0.00	279.00	278.44	368.80	436.86	
26	Sikkim	0.00		7.14			
27	Tamilnadu	0.00		309.31	552.56	528.35	
28	Telangana	220.00		134.74	134.90	795.20	
29	Tripura	84.33		7.55	22.91	67.31	
30	Uttar Pradesh	1000.00			156.55	836.72	2852.93
31	Uttarakhand	182.34		73.23		298.34	
32	West Bengal	0.00	201.47	114.55	113.20	113.29	
	Total	3077.93	2558.28	5908.59	5069.16	8336.99	6700.60

3. Pradhan Mantri Awas Yojana-Gramin (PMAY-G)

I. Under PMAY-G, funds are released directly to States/UTs . Further release of funds to the beneficiaries is States perspective. The details of Funds Allocated/Released & Funds Utilized during the last five years under Pradhan Mantri Awaas Yojana-Gramin is given below:

(Rs. in lakhs)

Financial Progress under Pradhan Mantri Awaas Yojana-Gramin

S.No	State	2016-17		2017-18		2018-19		2019-20		2020-21		2021-22(as on 03.12.21)	
		Allocation/Release	Utilization	Allocation/Release	Utilization	Allocation/Release	Utilization	Allocation/Release	Utilization	Allocation/Release	Utilization	Allocation/Release	Utilization
1	ARUNACHAL PRADESH	5412.30	0.00	1210.97	0.00	0.00	0.00	0.00	39.75	0.00	597.24	0.00	1655.07
2	ASSAM	132197.90	11382.22	166961.67	145846.16	24408.40	14967.84	143397.40	204674.93	107697.91	126943.87	107697.91	105664.98
3	BIHAR	211427.06	291.25	60257.06	324304.05	444931.91	60295.55	490296.78	826593.68	50572.13	000437.97	50572.13	289688.00
4	CHHATTISGARH	83815.91	68223.40	262507.14	415646.02	263695.44	87827.89	56254.50	98981.78	0.00	98381.97	0.00	2166.10
5	GOA	284.79	0.00	0.00	0.00	0.00	59.80	0.00	80.30	0.00	52.70	0.00	36.80
6	GUJARAT	36527.41	230.00	53264.22	120470.20	68219.86	82679.20	38556.00	79810.22	19278.00	49563.62	19278.00	52930.93
7	HARYANA	7414.46	1678.05	2153.84	14874.27	2839.56	4467.84	3455.28	6335.37	0.00	1327.32	0.00	368.18
8	HIMACHAL PRADESH	3253.82	1405.30	5087.88	3887.13	1468.94	3472.69	0.00	1110.33	2394.99	2339.94	2394.99	2408.11
9	JAMMU AND KASHMIR	8033.01	0.00	4982.11	9567.50	22683.11	18613.80	6768.91	22142.30	12342.60	59934.60	12342.60	22195.80
10	JHARKHAND	79630.14	27414.58	162629.86	308893.43	173352.48	274938.35	244276.06	839656.28	1197.57	375021.61	1197.57	206254.62
11	KERALA	10049.44	4927.44	2140.78	10270.32	0.00	4250.88	0.00	1180.08	0.00	2504.54	0.00	1699.31
12	MADHYA PRADESH	170114.87	35959.40	487626.83	787544.75	425042.66	729733.05	229197.58	417603.24	115745.24	406896.08	115745.24	521079.53
13	MAHARASHTRA	73566.02	35629.10	110207.77	197018.65	113552.93	95609.90	181532.69	192476.50	57985.45	243350.42	57985.45	144509.64
14	MANIPUR	5767.41	0.00	5855.30	6591.28	429.98	4996.76	1030.27	1282.90	2100.99	9349.37	2100.99	944.95
15	MEGHALAYA	8078.23	0.00	4273.76	10245.30	12621.23	10659.61	2260.21	5796.89	9012.52	18554.09	9012.52	5503.14
16	MIZORAM	2482.99	0.00	644.25	2325.96	2923.83	761.93	0.00	3180.42	0.00	1382.24	0.00	528.58
17	NAGALAND	4676.22	0.00	832.99	16.90	0.00	3902.60	0.00	1524.90	1740.67	212.13	1740.67	2042.72
18	ODISHA	149452.93	47759.90	312405.90	581031.55	329032.43	157735.05	219733.14	546006.20	63261.68	455646.08	63261.68	99971.21

19	PUNJAB	7559.10	0.00	1602.06	3066.96	0.00	12857.64	0.00	3601.35	1830.60	5910.09	1830.60	3062.55
20	RAJASTHAN	87153.10	34588.50	189566.23	418357.26	234013.32	16087.38	293333.75	292348.88	63950.04	367944.70	63950.04	90218.66
21	SIKKIM	1190.61	0.00	0.00	926.10	0.00	422.30	65.03	37.35	57.29	27.65	57.29	5.80
22	TAMIL NADU	69059.77	2.08	84848.58	93907.83	50279.81	35368.17	48752.12	99692.64	0.00	67261.13	0.00	38891.31
23	TRIPURA	13455.46	586.85	18316.45	23083.34	765.98	8255.72	22952.36	21050.44	46129.95	9830.36	46129.95	64458.86
24	UTTAR PRADESH	223980.45	9493.36	494806.43	1024090.18	277585.81	77328.05	114564.41	220735.28	294282.18	599028.83	294282.18	694597.01
25	UTTARAKH AND	7484.09	2593.20	1381.40	7050.50	9598.30	6026.50	0.00	571.44	7079.73	131.00	7079.73	10675.47
26	WEST BENGAL	139363.74	32492.62	455666.02	786788.04	437284.79	75922.91	597600.00	885441.06	0.00	1003759.61	0.00	413120.56
27	ANDAMAN AND NICOBAR	196.37	0.00	33.07	0.00	0.00	0.00	0.00	112.00	0.00	853.02	0.00	129.76
28	DADRA AND NAGAR HAVELI	282.83	0.00	330.88	55.20	946.97	906.40	5598.00	2332.80	0.00	3346.40	0.00	1522.00
29	DAMAN AND DIU	49.88	0.00	8.74	10.40	0.00	5.20	0.00	0.00	0.00	0.00	0.00	0.00
30	LAKSHADWEEP	0.00	0.00	70.92	0.00	0.00	23.40	0.00	35.25	0.00	1.05	0.00	0.00
31	PUDUCHERRY	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
32	ANDHRA PRADESH	21712.79	0.00	35192.89	26446.59	18605.43	26455.20	0.00	0.00	0.00	0.00	0.00	0.00
33	KARNATAKA	27864.00	804.18	59304.63	53789.28	18822.48	59746.93	30960.00	0.00	0.00	0.00	0.00	0.00
34	TELANGANA	14263.34	0.00	4815.53	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Total	1605800.40	465461.43	2988986.14	5376105.14	2933105.62	4674378.54	2730584.48	4274435.00	856659.52	4910590.00	856659.52	2776329.75

Source: Central Release: As per Expenditure Control Register

Utilization: As per Awaassoft B3 report for Phase-I & B5 report for Phase-II as on 03.12.2021

II. The details of Funds Utilized in the districts of Jhansi, Lalitpur of Uttar Pradesh and Jehanabad, Arwal and Gaya districts of Bihar during the last five years is given below.

(Rs. in lakh)

Financial Year	Uttar Pradesh		Bihar		
	Jhansi	Lalitpur	Jehanabad	Arwal	Gaya
2016-17	9.2	8463.9	*	*	41.25
2017-18	19.6	7456.3	2450.75	2112.75	22119.15
2018-19	2706.3	3703.1	4219.95	32623.2	22143.8
2019-20	1974.5	2187.8	5315.25	2806.05	22367.9
2020-21	5682	5555.5	6438.6	3712.5	21466.15
2021-22 (as on 03.12.21)	6973.6	9702.1	745	759.85	3343.35

4. Pradhan Mantri Gram Sadak Yojana (PMGSY)

Funds under PMGSY are released to the state as a whole and not district wise. The state/UT wise details of funds released and expenditure incurred (including state share) during each of the last 5 years and the current year is given below:

Funds released to the States/UTs and expenditure incurred (including state share) in the last five and current year under PMGSY

S.No	State/UT	Release (Rs. in crore)						Expenditure (Rs. in crore)					
		2016-17	2017-18	2018-19	2019-20	2020-21	2021-22 (as on 02/12/2021)	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22 (as on 02/12/2021)
1	UT of Andaman & Nicobar	0	5.00	0.00	0.00	0.00	9.215	0.00	0.00	0.00	0.00	3.78	3.98
2	Andhra Pradesh	197.59	226.16	243.88	476.27	53.20	0.00	238.68	136.25	257.43	338.84	396.75	363.60
3	Arunachal Pradesh	205.92	700.00	1350.00	1123.00	952.31	373.84	339.59	384.68	1003.57	1270.03	1429.61	757.64
4	Assam	475.76	575.58	2542.76	2401.88	2516.62	688.50	309.75	397.26	2413.64	3628.93	2600.19	1,452.07
5	Bihar	2958.34	1592.26	140.00	286.70	49.13	100.00	3315.73	1586.37	1874.77	1552.37	2173.52	1,093.65
6	Chhattisgarh	449.81	508.66	664.39	1614.60	837.04	298.07	432.92	722.41	1512.94	1159.70	1985.94	938.65
7	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0
8	Gujarat	31.04	0.00	0.00	0.00	79.08	97.75	52.30	52.35	32.72	29.35	133.32	88.98
9	Haryana	44.01	0.00	13.20	16.03	0.00	294.68	69.29	28.97	2.28	0.48	92.10	456.02

10	Himachal Pradesh	396.61	399.56	703.37	1284.89	745.24	342.50	320.29	520.82	690.59	724.34	1061.00	596.64
11	UT of J&K	755.61	1400.00	590.77	695.50	1814.74	928.04	428.30	949.36	1082.70	1324.12	932.37	1,114.77
12	Jharkhand	819.59	1381.70	757.32	214.41	293.50	0.00	889.94	1257.00	1211.46	1312.94	1083.34	404.92
13	Karnataka	331.95	5.00	47.19	534.24	49.29	391.50	342.88	50.46	15.85	1.10	728.40	472.29
14	Kerala	179.45	169.13	105.88	48.64	89.97	0.00	267.43	206.09	225.16	122.18	71.66	20.23
15	Madhya Pradesh	1979.48	1308.45	1057.49	1308.97	1099.54	790.78	1653.45	1902.02	2533.07	1799.47	2166.99	1,295.29
16	Maharashtra	606.00	330.63	6.75	150.00	0.00	0.00	681.47	407.20	204.20	207.12	212.09	172.94
17	Manipur	412.19	231.50	293.63	263.85	420.66	554.50	251.68	264.25	286.06	487.23	605.77	479.10
18	Meghalaya	211.99	50.04	196.42	357.00	355.29	293.25	179.58	113.55	158.99	289.79	473.71	285.26
19	Mizoram	93.36	200.00	51.32	576.06	1.59	37.68	78.24	72.71	138.48	285.18	277.32	173.49
20	Nagaland	8.05	8.80	149.63	88.89	72.89	22.00	21.86	18.04	71.66	70.80	144.70	72.60
21	Odisha	1925.67	2249.99	2535.18	798.11	774.29	0.56	1907.57	2679.95	3289.38	2489.91	1754.13	736.70
22	Punjab	275.66	339.15	0.00	0.00	0.00	0.00	238.11	334.66	227.64	32.10	2.67	154.52
23	UT of Puducherry	0.00	0.00	0.00	0.00	0.00	11.66	0.00	0.00	0.00	0.00	0.00	0.00
24	Rajasthan	559.41	1120.26	150.05	184.74	237.15	591.50	792.42	536.53	857.63	289.11	492.13	1,012.91
25	Sikkim	138.16	337.00	199.40	4.39	195.50	53.03	96.59	205.55	222.55	175.11	178.52	122.94
26	Tamil Nadu	309.58	636.39	619.14	308.46	265.38	330.00	356.96	528.54	890.32	799.29	626.92	712.36
27	Telangana	146.03	99.22	112.77	267.38	0.00	48.88	188.94	132.66	321.02	289.44	288.59	295.53
28	Tripura	392.27	183.87	73.31	10.64	69.57	24.44	129.54	135.92	129.22	95.36	99.13	104.16
29	Uttar Pradesh	1234.87	866.81	370.17	78.07	123.90	802.25	1003.29	1822.20	959.98	356.63	440.19	1,186.03
30	Uttarakhand	550.20	702.21	988.23	554.90	1536.27	296.75	450.97	608.36	698.43	1080.48	1493.50	584.78
31	West Bengal	819.18	1202.01	1426.98	348.25	969.31	0.00	1055.28	1253.13	2057.64	1512.52	1471.94	432.93
32	UT of Laddakh	0.00	0.00	0.00	0.00	50.00	80.64	0.00	0.00	0.00	0.00	514.73	71.95
	Total (States)	16507.75	16819.36	15389.21	13995.86	13651.45	7461.99	16093.05	17307.29	23369.38	21723.92	23935.01	15656.94

5. Shyama Prasad Mukherji Rurban Mission (SPMRM)

- I. Shyama Prasad Mukherji Rurban Mission was launched on 21st February 2016 with an attempt to make the selected rural areas in form of the cluster, socially, economically and physically sustainable regions by providing economic, social and infrastructure amenities, thus leading to sustainable and balanced regional development in the country. The Mission has a total outlay of Rs. 5142.08 crore. The States like Manipur, Nagaland, Punjab, Telangana, Sikkim, Uttarakhand have achieved more than 85% of the CGF(both Central and State share released) under the Mission. The details of expenditure reported by States/UTs are given below:

Status of Fund released and expenditure under SPMRM (Status: as on 1st December 2021 (Rs. in Cr)					
SL No	State	Central CGF Released as on 1st December 2021	State share Release Eligible	Total CGF with States as on 1st December 2021	Expenditure reported by States/UT as on 1st December 2021 (RurbanSoft)
1	A&N Islands	9	0	9	4.2
2	Andhra Pradesh	113.4	75.6	189	134.79
3	Arunachal Pradesh	18.9	2.1	21	16.91
4	Assam	52.65	5.85	58.5	18.9
5	Bihar	59.4	39.6	99	28.22
6	Chhattisgarh	171	114	285	235.63
7	Dadra & Nagar and Daman Diu	18	0	18	3.22
8	Goa	5.4	3.6	9	0
9	Gujarat	86.28	57.52	143.8	114.44
10	Haryana	71.87	47.92	119.79	73.68
11	Himachal Pradesh	37.12	4.12	41.24	25.77
12	J & K	16.2	1.8	18	9.14
13	Jharkhand	57.39	38.26	95.65	51.72
14	Karnataka	29.7	19.8	49.5	41.45
15	Kerala	108	72	180	149.6
16	Ladakh	8.55	0.45	9	6.3
17	Lakshadweep	9	0	9	0
18	Madhya Pradesh	106.65	71.1	177.75	120.6
19	Maharashtra	84.4	56.27	140.67	97.77
20	Manipur	41.85	4.65	46.5	46.1

Status of Fund released and expenditure under SPMRM (Status: as on 1 st December 2021 (Rs. in Cr)					
SL No	State	Central CGF Released as on 1 st December 2021	State share Release Eligible	Total CGF with States as on 1 st December 2021	Expenditure reported by States/UT as on 1 st December 2021 (RurbanSoft)
21	Meghalaya	29.03	3.23	32.26	26.83
22	Mizoram	45.4215	5.047	50.4685	41.59
23	Nagaland	12.15	1.35	13.5	12.6
24	Odisha	91.8	61.2	153	118.4
25	Pondicherry	18	0	18	14.8
26	Punjab	71.1	47.4	118.5	109.93
27	Rajasthan	108	72	180	133.24
28	Sikkim	25.65	2.85	28.5	25.01
29	Tamil Nadu	131.4	87.6	219	179.54
30	Telangana	132.3	88.2	220.5	203.45
31	Tripura	81	9	90	66.27
32	Uttar Pradesh	238.91	159.27	398.18	299.6
33	Uttarakhand	72.23	8.026	80.256	69.78
34	West Bengal	35.1	23.4	58.5	0
Total		2196.85	1183.21	3380.07	2,479.49

II. Under SPMRM, there is no cluster allocated in Jhansi and Lalitpur districts of Uttar Pradesh, Jehanabad, Arwal districts of Bihar. However, two clusters have been allocated in Gaya district of Bihar and the details of financial progress is as under:

Financial Progress for the clusters in Gaya District of the State of Bihar (₹ in Crore)														
Sl. No	Cluster	District	Convergence			CGF						Total		
			Investment Approved	Expenditure	% Expenditure	Investment Approved	Central Released	State Released	Total Released	Expenditure	% Expenditure	Investment Approved	Expenditure	% Expenditure
1	Nauranga	Gaya	72.36	16.68	23.05	30	5.4	3.6	9	0.05	0.16	102.36	16.73	16.34
2	Tankuppa	Gaya	77.35	8.2	10.6	30	5.4	3.6	9	0	0	107.35	8.2	7.64

6. Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)

State/ UT-wise details of funds released as Central assistance and expenditure incurred during last five years and current year under WDC-PMKSY
(Amount in Rs. crore)

Sl. No	State / UT	Central assistance released					Expenditure incurred*					
		2016-17	2017-18	2018-19	2019-20	2020-21@	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra	120.96	123.35	139.15	144.39	43.89	204.69	210.46	248.11	128.50	170.66	42.42
2	Arunachal	23.12	9.62	19.17	55.71	5.80	18.04	22.15	10.61	21.45	65.82	14.66
3	Assam	0.00	65.09	66.55	49.03	169.26	22.06	55.19	65.56	90.43	116.56	81.88
4	Bihar	28.26	19.21	46.77	88.367	0.00	42.69	37.57	18.45	33.84	125.76	23.38
5	Chhattisgarh	34.96	33.45	57.03	47.07	0.00	43.06	61.01	63.45	55.74	59.59	18.44
6	Gujarat	115.04	87.51	151.84	77.93	0.00	269.11	228.93	115.01	153.00	110.00	13.14
7	Haryana	12.82	10.94	10.00	7.13	13.68	14.23	19.94	19.46	23.20	19.23	6.58
8	Himachal	35.40	26.83	24.04	66.87	0.00	35.77	33.71	30.16	15.41	26.57	25.77
9	Jharkhand	17.68	0.00	28.83	36.77	41.92	34.29	12.49	23.92	28.45	41.94	3.00
10	Karnataka	145.72	175.69	101.07	21.76	6.16	202.44	258.13	306.90	121.13	27.22	7.62
11	Kerala	16.62	17.83	13.06	48.77	0.00	26.10	19.18	14.49	19.30	28.31	15.47
12	Madhya	129.44	134.84	162.41	221.278	84.90	327.30	248.71	212.80	178.36	381.80	35.92
13	Maharashtra	186.95	279.21	163.33	103.00	0.00	321.66	201.16	137.20	135.39	129.17	6.57
14	Manipur	11.29	13.84	14.14	1.46	0.00	5.80	16.74	16.53	14.66	8.09	0.98
15	Meghalaya	11.56	8.95	6.69	1.19	0.00	20.79	7.50	9.52	10.31	3.15	0.08
16	Mizoram	16.06	22.35	23.14	22.27	0.00	28.64	11.87	28.08	35.64	3.87	0.26
17	Nagaland	60.84	32.08	38.51	137.55	3.53	51.51	61.18	42.69	118.98	39.57	0.00
18	Odisha	91.99	94.48	102.17	83.11	1.75	124.96	183.71	115.58	100.22	175.42	0.83
19	Punjab	0.00	7.96	0.00	0.00	0.00	8.32	4.36	3.25	2.54	9.32	1.30
20	Rajasthan	199.35	243.59	299.00	119.43	449.89	486.54	288.03	487.26	426.60	520.68	93.45
21	Sikkim	0.00	1.40	0.00	2.12	0.00	3.47	8.08	0.74	0.38	1.52	1.52
22	Tamil Nadu	62.36	82.75	90.59	0.00	0.00	111.96	162.50	99.68	87.44	20.17	13.10
23	Telangana	0.00	51.14	81.93	33.50	60.34	7.58	88.58	115.29	85.16	42.30	43.99
24	Tripura	27.12	16.66	15.89	10.75	11.74	23.64	22.03	16.65	17.12	23.74	19.19
25	Uttarakhand	16.15	9.97	6.98	0.00	0.00	30.45	9.60	10.87	6.43	5.02	0.74
26	Uttar Pradesh	58.38	63.93	0.0	0.00	0.00	100.60	98.72	106.63	30.98	0.57	0.00
27	West Bengal	24.06	15.48	46.39	92.87	0.00	43.45	23.80	69.39	59.88	109.58	2.13

28	^UT of Jammu & Kashmir	25.59	43.66	71.87	0.00	91.21	54.51	38.72	42.15	22.08	36.34	54.62
29	UT of Ladakh	0.00	0.00	0.00	0.00	6.15	0.00	0.00	0.00	0.00	1.85	0.22
	Total	1471.72	1691.81	1780.55	1472.32	990.22	2663.66	2434.05	2430.43	2022.62	2303.82	527.26

Note: There is no sanctioned project in Goa.

@ Scheme got over on 31st March 2021. However, extension of project period for completion of balance ongoing projects by utilizing unspent balance with States.

^ Figures relating to UT of Jammu & Kashmir at Sl. No.28 are composite figures for the UTs of Jammu & Kashmir and Ladakh upto 2019-20.

* Expenditure reported for a particular year includes expenditure made from funds released in previous years. The expenditure figures may differ after the audit.

Annexure-II

Annexure – II referred to in reply to part (b) to (d) of the Lok Sabha Unstarred Question No. 1525 to be answered on 07.12.2021.

The State/UT wise details of the targets set and achieved under the Schemes of Ministry of Rural Development are given as under:

1. Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA)

It is a demand driven wage employment programme. Hence, no target is fixed under this Scheme.

2. DEENDAYAL ANTYODAYA YOJANA - National Rural Livelihoods Mission (NRLM)

State-wise targets set and the progress made under DAY-NRLM is given as under:

SI No	State	2020-21						2021-22 (October'21)					
		Social mobilisation of SHGs		Total Number of SHGs provided Revolving Fund(RF)		Total Number of SHGs provided Community Investment Fund (CIF)		Social mobilisation of SHGs		Total Number of SHGs provided Revolving Fund(RF)		Total Number of SHGs provided Community Investment Fund (CIF)	
		Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress	Target	Progress
1	Andhra Pradesh	75180	158	0	0	96800	0	0	8825	0	12	0	68
2	Assam	2831	10306	10345	38498	20687	16952	6952	4387	15000	38778	22810	33216
3	Bihar	15000	129511	154625	56070	154625	42037	24247	9112	72100	3	80387	0
4	Chhattisgarh	10965	18530	12500	19229	3000	2674	18000	9534	55000	25358	21276	8686
5	Goa	400	458	1460	963	1500	186	600	179	746	496	413	83
6	Gujarat	7922	10645	8922	4163	10000	3891	40000	3739	20000	9144	28572	4470
7	Jharkhand	15600	13658	60000	117756	16000	89595	25000	3513	50000	2587	20000	5824
8	Karnataka	39000	15475	10000	105	17047	9210	26400	10115	10000	640	40000	9536
9	Kerala	300	4345	4500	10624	1800	4	7500	3837	5000	9191	1500	5
10	Madhya Pradesh	35000	40104	35000	42968	25000	12320	70000	12777	176865	21742	75979	7844
11	Maharashtra	142223	69968	106886	33471	28933	5067	105000	17261	128355	10643	30000	5837
12	Odisha	27000	49467	14500	19116	26000	21526	14500	21615	20500	29332	34000	17984
13	Rajasthan	20000	24703	27000	28737	10700	11999	65480	22307	66928	459	17257	0
14	Tamil Nadu	8800	25088	11500	6192	15238	7018	12000	0	12000	5505	37500	3998
15	Telangana	1000	974	0	0	1000	0	20000	0	60000	0	3487	105
16	Uttar Pradesh	100000	111493	132751	75362	82216	64044	208000	124536	156620	84526	150000	49408
17	West Bengal	80611	27668	80440	52545	77651	14338	48675	24522	70000	81062	60000	61700
18	Haryana	10050	5548	10050	5896	5360	3902	15000	2542	10000	3801	6000	1842
19	Himachal Pradesh	5500	4984	4200	4466	1090	357	8000	4238	7000	4413	1800	537
20	Jammu & Kashmir	1500	1873	1500	7930	1500	4919	10200	8243	15861	3485	15010	7359
21	Punjab	9264	7565	7575	6190	3282	1980	10411	4123	9874	3361	4796	1150

22	Uttarakhand	1500	2480	7000	7013	2600	2936	4000	3922	5000	3524	5000	5475
23	Arunachal Pradesh	2330	369	1631	306	1165	121	6481	732	2409	550	1867	160
24	Manipur	4110	232	3089	353	1605	0	8760	741	4899	301	3972	905
25	Meghalaya	14000	8384	13751	9269	3160	1672	13558	4831	13250	6888	2375	1016
26	Mizoram	797	970	989	1418	490	627	1894	381	1528	478	1010	497
27	Nagaland	3468	2646	4590	1547	2800	884	373	87	1450	2531	3000	3195
28	Sikkim	80	1026	280	59	1189	321	120	100	300	3122	300	2955
28	Tripura	10000	13394	4000	3721	3000	3535	7500	3049	3300	1623	3000	1286
29	Andaman	100	54	350	52	125	3	65	67	150	0	200	0
30	Dadra & Nagar Havel	550	27	502	134	110	28	500	0	582	123	125	27
31	Daman & DIU	0	0	0	0	0	0						
32	Ladakh	90	0	254	0	126	0	649	7	864	0	300	0
33	Lakshadweep	471	0	300	0	272	0	230	140	277	0	50	0
34	Puducherry	184	226	196	71	252	8	500	175	420	10	1500	114
	Total	645826	602329	730686	554224	616323	322154	780595	309637	996278	353688	673486	235282

2.1 Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and Rural Self Employment Training Institutes (RSETI)

State-wise targets set and achieved during the 2020-21 & 2021-22 under DDU-GKY:

Sl. No.	State	Target 2020-21	Trained	Target 2021-22	Trained till 31.10.2021
1	Andhra Pradesh	9273	4156	34336	1362
2	A.N. Island	0		1025	0
3	Arunachal Pradesh	28	28	1950	0
4	Assam	1187	1966	15562	429
5	Bihar	3176	2687	33873	1043
6	Chhattisgarh	3329	1109	15279	1109
7	Gujarat	100	240	9093	286
8	Haryana	700	26	7080	232
9	Himachal Pradesh	625	0	7935	0
10	Jammu and Kashmir	4390	3454	29987	278
11	Jharkhand	630	1050	23754	226
12	Karnataka	785	769	20000	118
13	Kerala	3495	3053	18207	716
14	Madhya Pradesh	2142	903	20760	534
15	Maharashtra	0	874	17208	0
16	Manipur	831	338	4869	93
17	Meghalaya	154	83	1535	169
18	Mizoram	120	37	2578	13
19	Nagaland	375	221	2792	88
20	Odisha	7416	7978	30171	1923
21	Puducherry	0		2140	0
22	Punjab	3292	2922	16841	1579
23	Rajasthan	4663	981	23977	133
24	Sikkim	0	0	1280	0
25	Tamil Nadu	7545	213	23994	789
26	Telangana	2500	2752	40000	2107
27	Tripura	299	21	6660	124
28	Uttar Pradesh	8000	1540	89409	945
29	Uttarakhand	198	367	13373	216
30	West Bengal	1099	521	24848	56
	Total	65694	38289	540516	14568

* Due to COVID-19 no State was able to achieve the target

State-wise targets set and achieved during the 2020-21 & 2021-22 under RSETIs

S.N.	State	Target of 2020-21	Trained in 2020-21	Target of 2021-22 as on 31.10.2021	Trained in 2021-22 as on 31.10.2021
1	Andaman and Nicobar Islands	315	318	410	341
2	Andhra Pradesh	5475	5002	10600	2909
3	Arunachal Pradesh	100	18	360	12
4	Assam	6998	7208	13305	2789
5	Bihar	14459	14868	26555	8111
6	Chattisgarh	7372	7003	12120	3492
7	D & N Haveli	550	560	700	331
8	Gujarat	11021	11233	20330	6088
9	Haryana	11120	11301	15005	4666
10	Himachal Pradesh	3545	3227	5730	1930
11	Jammu & Kashmir	4440	4552	7440	1374
12	Jharkhand	11323	11467	17520	5100
13	Karnataka	14445	16333	24676	8212
14	Kerala	4720	5090	9455	1368
15	Lakshadweep	160	162	160	69
16	Madhya Pradesh	19196	19180	31460	7849
17	Maharashtra	15995	16559	25790	7937
18	Manipur	250	287	430	93
19	Meghalaya	1230	959	2005	388
20	Mizoram	325	613	750	77
21	Nagaland	180	199	360	149
22	Odisha	14218	15321	20045	6253
23	Pondicherry	500	583	750	167
24	Punjab	7375	7501	10405	4262
25	Rajasthan	19205	19904	28455	9280
26	Sikkim	200	202	400	0
27	Tamil Nadu	14710	15233	22685	7304
28	Tripura	1620	1893	2895	1048
29	Uttar Pradesh	35270	41995	53599	28984
30	Uttarakhand	5855	6383	6715	2921
31	West Bengal	5638	5876	11695	1756
32	Telangana	3850	3703	6775	2897
33	UT Ladakh	380	408	685	223
	Total	242040	255141	390265	128380

* Due to COVID-19 no State was able to achieve the target

3. Pradhan Mantri Awas Yojana-Gramin

House Targeted, Sanctioned and Completed under PMAY-G

(Units In Nos.)

SNo	State Name	MoRD Target	Sanctions Out of GEO Tagged	Completed
1	ARUNACHAL PRADESH	32000	33573	3819
2	ASSAM	1581833	735753	447963
3	BIHAR	2775712	2694570	2210052
4	CHHATTISGARH	1097150	1096516	822282
5	GOA	1707	241	130
6	GUJARAT	423578	425211	291167
7	HARYANA	22751	21473	20641
8	HIMACHAL PRADESH	11969	12359	8244
9	JAMMU AND KASHMIR	138207	135438	67025
10	JHARKHAND	1212768	1533579	985974
11	KERALA	28905	22256	18766
12	MADHYA PRADESH	2628593	2818416	2207647
13	MAHARASHTRA	1114062	989093	743163
14	MANIPUR	34482	34845	13380
15	MEGHALAYA	63677	61179	26130
16	MIZORAM	13538	13532	5390
17	NAGALAND	20141	14755	4239
18	ODISHA	1878324	1836476	1674791
19	PUNJAB	24000	25973	22740
20	RAJASTHAN	1335053	1555846	1215659
21	SIKKIM	1339	1297	1070
22	TAMIL NADU	527552	672301	316993
23	TRIPURA	53827	201702	46527
24	UTTAR PRADESH	2182415	2607532	2243907
25	UTTARAKHAND	26065	27955	12552
26	WEST BENGAL	3404467	3453889	2992292
27	ANDAMAN AND NICOBAR	1337	1557	965
28	DADRA AND NAGAR HAVELI	5634	5608	1648
29	DAMAN AND DIU	15	14	13
30	LAKSHADWEEP	53	53	44
31	PUDUCHERRY	0	0	0
32	ANDHRA PRADESH	77210	68339	46711
33	KARNATAKA	166355	175593	87803
34	TELANGANA	0	0	0
35	LADAKH	1992	1863	1428
	Total	20886711	21278787	16541155

Source: As reported by States/Uts on A2 report of Awaasoft as on 03.12.2021

4. Pradhan Mantri Gram Sadak Yojana (PMGSY)

Details of Target habitations and target of road length along with the Achievement made by states against them during the current year as on 02/12/2021 and Previous Year are given below:

STATE/ UT	2020-21		2021-22		2020-21		2021-22	
			(02-12-2021)				(02-12-2021)	
	HABITATION				ROAD LENGTH			
	Target Habitations	Connected Habitations	Target Habitations	Connected Habitations	Target Length (km)	Completed Length (km)	Target Length (km)	Completed Length (km)
Andaman And Nicobar Islands (UT)	7	6	1	0	85	30.62	189	9.968
Andhra Pradesh	77	43	82	41	1293	530.79	2145	598.78
Arunachal Pradesh	42	14	113	12	2253	1795.5	2910	122.852
Assam	850	837	117	49	2874	2682.17	2200	648.973
Bihar	700	468	799	112	3224	2255.01	3200	975.222
Chhattisgarh	353	205	478	8	4463	4688.24	3600	873.913
Goa	0	0	0	0	0	0	0	0
Gujarat	1	1	0	0	200	201.76	1000	80.21
Haryana	0	0	0	0	200	224.06	900	1,036.12
Himachal Pradesh	100	90	158	45	2500	1915.57	3578	1,328.58
Jammu And Kashmir	177	119	191	69	3500	3166.76	4841	1,492.79
Jharkhand	47	46	23	5	2300	2008.23	2000	367.222
Karnataka	0	0	0	0	1000	565.91	2500	1,046.77
Kerala	0	0	2	0	290	76.78	300	21.325
Madhya Pradesh	106	92	43	7	2550	2955.59	4000	2,071.91
Maharashtra	20	28	18	0	220	180.5	1400	33.56
Manipur	22	18	56	1	1000	892.62	2918	110
Meghalaya	65	7	220	30	1000	728.25	1845	375.468
Mizoram	50	64	12	4	500	246.29	753	193.018
Nagaland	8	0	14	0	200	35.8	461	61.57
Odisha	317	269	326	146	3685	1844.27	2700	290.133

Pondicherry (UT)	0	0	0	0			106	0
Punjab	0	0	0	0	25	1.09	900	90.085
Rajasthan	6	6	0	0	2200	1855.66	2200	2,151.29
Sikkim	6	5	18	8	153	156.96	678	43.58
Tamilnadu	0	0	0	0	844	871.27	2000	999.278
Tripura	63	30	64	11	250	108.8	544	78.537
Uttar Pradesh	2	2	1	0	1700	710.72	5000	389.346
Uttarakhand	150	144	210	67	3800	3364.68	3625	518.05
West Bengal	79	67	88	17	3000	2178.96	1500	185.643
Telangana	25	27	2	0	770	315.39	1300	312.925
Ladakh (UT)	0	0	1	0	85	86.23	410	109.234
Total	3,273	2,588	3037	632	46,164	36,674.48	61,703	16,616.36

5. Shyama Prasad Mukherji Rurban Mission (SPMRM)

300 Rurban Clusters with thematic economic growth points are proposed to be developed across the country in 28 States and 6 UTs (except Chandigarh and New Delhi) under this innovative Mission. The States of Bihar, Madhya Pradesh and Assam have been allocated 11, 19 and 9 clusters respectively under the Mission. The State/UT wise cluster details is given below:

Physical Progress under Shyama Prasad Mukherji Rurban Mission (SPMRM)

S.No.	State/UT Name	Overall Physical Progress (in No)			
		Total Allocated cluster	Total approved cluster	Total ICAP Approved	Total DPR Approved
1	Andaman & Nicobar Islands	1	1	1	1
2	Andhra Pradesh	14	13	13	13
3	Arunachal Pradesh	4	4	4	3
4	Assam	9	9	9	9
5	Bihar	11	11	11	11
6	Chhattisgarh	19	19	18	18
7	Dadra & Nagar and Daman & Diu	2	2	2	2
8	Goa	2	2	1	1
9	Gujarat	16	16	16	16
10	Haryana	10	10	10	10
11	Himachal Pradesh	6	6	6	6
12	Jammu & Kashmir	2	2	2	2
13	Jharkhand	15	15	15	15
14	Karnataka	8	8	8	8
15	Kerala	13	13	12	12
16	Ladakh	1	1	1	1
17	Lakshadweep	1	1	1	1
18	Madhya Pradesh	19	19	19	18
19	Maharashtra	20	20	20	20
20	Manipur	4	4	3	3
21	Meghalaya	4	4	4	4
22	Mizoram	4	4	4	4
23	Nagaland	2	2	2	2
24	Odisha	14	14	14	14
25	Puducherry	2	2	2	2
26	Punjab	8	8	8	8
27	Rajasthan	16	16	15	15
28	Sikkim	3	3	3	3
29	Tamil Nadu	12	12	11	11
30	Telangana	17	17	17	17
31	Tripura	7	7	7	7
32	Uttar Pradesh	20	20	19	19
33	Uttarakhand	7	7	6	6
34	West Bengal	7	7	7	0
Total		300	299	291	282

6. Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)

Department of Land Resources has sanctioned, 8214 watershed development projects covering an area of about 39.07 million hectares in 28 States (except Goa) [now 27 States and UTs of Jammu & Kashmir and Ladakh] during the period 2009-10 to 2014-15 under erstwhile Integrated Watershed Management Programme (IWMP). Subsequently IWMP was amalgamated as a Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) in 2015-16. No new watershed projects were sanctioned to any State w.e.f. 2015-16 and budget has been used for completion of already sanctioned projects.

A total number of 1832 projects (345 uninitiated and 1487 in the preparatory stage) were transferred to various States in 2018 to implement them from their own budget. Therefore, DoLR has been implementing 6382 projects. Out of 6382 projects being funded by the Department of Land Resources, 5151 projects reported as completed (as on 31.10.2021). State / UT-wise information is given below.

State-wise status of WDC-PMKSY Projects sanctioned, projects transferred, projects funded (as on 31.10.2021)

Sl. No	State / UT	Total no. of projects sanctioned(from 2009-10 to 2014-15) [@]	No. of projects transferred to States for implementation with State budget	Total no. of projects funded by DoLR	Projects completed*
1	Andhra Pradesh	432	59	373	260
2	Arunachal Pradesh	156	42	114	36
3	Assam	372	92	280	226
4	Bihar	123	59	64	64
5	Chhattisgarh	263	55	208	181
6	Gujarat	610	121	489	430
7	Haryana	88	13	75	47
8	Himachal Pradesh	163	32	131	72
9	Jharkhand	171	28	143	92
10	Karnataka	571	142	429	405
11	Kerala	83	14	69	41
12	Madhya Pradesh	517	71	446	446
13	Maharashtra	1186	162	1024	810
14	Manipur	102	41	61	60
15	Meghalaya	96	35	61	61
16	Mizoram	89	40	49	49
17	Nagaland	111	0	111	111
18	Odisha	310	76	234	207
19	Punjab	67	34	33	33
20	Rajasthan	1025	205	820	601
21	Sikkim	15	9	6	6

22	Tamil Nadu	270	0	270	270
23	Telangana	330	54	276	191
24	Tripura	65	9	56	40
25	Uttar Pradesh	612	363	249	249
26	Uttarakhand	65	3	62	61
27	West Bengal	163	44	119	77
28	UT Jammu & Kashmir	144	25	119	25
29	UT Ladakh	15	4	11	0
Total		8214	1832	6382	5151

Note 1: The programme is not operational in Union Territories except UTs of J&K and Ladakh.

2: There is no sanctioned project in Goa.

@ Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with effect from 2015-16.

* Project period has been extended up to 31.03.2022 for completion of balance ongoing projects by utilizing unspent balance with States.
